

GOVERNMENT OF ANDHRA PRADESH A.P.STATE LEGAL SERVICES AUTHORITY

First Floor, Judicial Complex, High Court of A.P Nelapadu, **Amaravathi**-522237. **E-Mail:apsisauthority@yahoo.com**



Roc.No.71/APSLSA/2022, Dt.02-12-2022

M.BABITHA MEMBER SECRETARY

(District & Session Judge)

Sub:A.P. State Legal Services Authority – Supply of Stationery Items - Quotations - Called for – Reg.

Ref: Note File order dated 01-12-2022 of the Hon'ble Member Secretary, A.P. State Legal Services Authority.

With reference to the above subject and reference cited, the Office of the A.P. State Legal Services Authority intends to purchase certain stationery items/Registers. Hence, Sealed Quotations are invited for supply of the following Stationary items/registers from the Stationery Dealers / Suppliers:

S.NO.	NAME OF THE ARTICLE	Required.
1	A4 Size Papers	10 Boxs
2	Legal Size Papers	02 Boxs
3	Stapler Small Size	06
4	File Pads (urgent and ordainer)	300
5	Screpling Pads (Note Books)	100
6	Inward Registers	04
7	Outward Registers	04
8	Envelop Covers (9x4)	2000
9	Envelop covers (10x4)	2000
10	Brown Tape 2 Inch	10
11	Gum Bottle (1Ltr)	02
12	Pendriv's (32 GB)	06
13	A4 Cloth Covers	100
14	Ball Pens Green ink	50
15	Ball Pens Blue Ink	50
16	Calculator (Casio)	02
17	Table Pads	02
18	A3 size Paper	01 Ream
19	DVD CDs	05
20	Stamp pads (Big Size)	04
21	Saino Softek Red Ink	10
22	Markers	10

The intended Dealers / Suppliers shall submit their lowest quotations for supply of the above said items clearly mentioning the delivery time, inclusive of all taxes etc. in a sealed cover to this office on or before dt. 7 17 27 The quotations received after 05.00 p.m. will not be considered.

The A.P. State Legal Services Authority reserves the right to reject any or all quotations without assigning any reason whatsoever.

MEMBER SECRETARY

Yours faithfully,

To 1.APSLSA Notice Board. 2.APSLSA Website.